NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 903/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017

NAME OF THE PARTIES:

CKP Products Ltd.

V/s.

Naturon Healthcare Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION

SIGNATURE

O Nihar P menker i 16. Admati for the Phonin D. Kordam Petition

<u>ORDER</u>

T.C.P. No. 903/I&BP/NCLT/MB/MAH/2017

- The Learned Representatives from the side of the Petitioner/Creditor is present and stated that as per the Notification dated 30.06.2017.
- the last date for filing the requisite form was 15.07.2017, however, it could not be filed. Seeking permission to file the requisite Form.
- After perusing the facts of the case, the Registry is directed to accept the requisite Form today itself.
- 4. The Petitioner is directed serve the Respondent the Demand Notice and the
- requisite Form, to inform the next date of hearing and place on record the Affidavit of service.

Adjourned for hearing on 18th August 2017.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 21.07.2017